NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 45/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.11.2017</u>

Name of the Company:

Deepam Realtors Pvt Ltd.

(Deepak Kumar Kapoor)

V/s.

Registrar of Companies, Gwalior

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIG

DESIGNATION REPRESENTATION

SIGNATURE

1. CA Docket

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<u>ORDER</u>

Learned FCA Mr Pradeep Mutreja present for Appellant. None present for ROC.

Appellant is directed to issue notice of date of hearing on ROC and shall file proof of service.

Appellant is directed to file copy of latest statements of bank accounts of the company file by him and certificate of chartered accountant giving the bank accounts of the company.

ROC shall file its objections, if any, within 15 days serving a copy in advance to other side.

List the matter on 27.11.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 06th day of November, 2017.